GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA STARRED QUESTION No.*272

TO BE ANSWERED ON 31.12.2018

EDUCATION FOR SCHEDULED TRIBES

*272. DR. HEENA VIJAYKUMAR GAVIT: SHRIMATI SUPRIYA SULE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has tried to ascertain the factors affecting the growth of education among the Scheduled Tribes (STs) dominated and poverty ridden areas of the country and if so, the details thereof;
- (b) whether any mechanism has been in place to improve the level of education and facilities in these areas, if so, the details thereof and the achievement made in this regard;
- (c) the details of the budgetary allocation made, released and utilised for education, scholarship and construction of residential schools and hostels for STs during each of the last three years and the current year, State/UT/Scheme-wise;
- (d) the number of beneficiaries therefrom during the said period, State/UT/ scheme-wise; and
- (e) whether the funds allocated for education of STs are not reaching the children of STs and if so, the details thereof and the reasons therefor along with the steps taken/being taken by the Government to ensure timely release of funds under various schemes/programmes being implemented for STs in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI SUDARSHAN BHAGAT)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Rajya Sabha Starred Question No.*272 for answer on 31.12.2018

- (a): Ministry of Tribal Affairs recognizes the fact that education is an essential attribute for holistic development of Scheduled Tribes (STs) and has been a core focus area. Tribal education has been a challenge mainly on account of their traditional life styles, remoteness of habitations, dispersed population, displacement, language barriers, low literacy rate among adults, low income of ST families compared to other social groups, inadequate staff and number of schools and colleges within normal commuting range etc. However, the Government is committed to provide quality education to the tribal children unhindered in their own environment.
- (b): The approach of Eklavya Model Residential School (EMRS) has been adopted by the Ministry of Tribal Affairs (MoTA) for imparting quality education to ST children. An EMRS has the capacity of accommodating 480 students and is set up under 'Grants under Article 275(1) of the Constitution of India'. Besides, residential Ashram schools have been set up under the Centrally Sponsored Scheme 'Establishment of Ashram Schools in Tribal Sub Plan Areas'. As on 26.12.2018, a total of 284 EMRSs and 1205 Ashram Schools have been sanctioned by MoTA across the country.

Substantive part of the Scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' and 'Grants under Article 275(1) of the Constitution', i.e. about 50% of the allocation, is expended on promotion of education among tribals. Funds are provided to the State Governments under these interventions as per the demand of the State for the following activities related to infrastructural development in schools in tribal areas after approval of Project Appraisal Committee (PAC) in the Ministry depending upon the availability of funds:

- (i) Addition to existing building infrastructure of Secondary / Sr Secondary School
- (ii) Construction of co-ed residential schools.
- (iii) Construction of Girls and Boys Hostels.
- (iv) Use of solar energy in residential schools and Hostels.
- (v) Vocational training centers in residential school.
- (vi) IT based education facilities / equipment.
- (vii) Any other activity suitable for better educational facilities.

Further, Government has decided that by the year 2022, every block with more than 50% ST population and at least 20,000 tribal persons to have an EMRS on par with Jawahar Navodaya Vidyalayas with special facilities for preserving local art and culture besides providing training in sports and skill development.

Ministry of Tribal Affairs also provides funds for educational development of STs through following Schemes / interventions:

- (i) **Post-Matric Scholarship for ST Students:** This Scheme covers all ST students of Class XI onwards who are studying in any recognized course from a recognized institution.
- (ii) **Pre-Matric Scholarship Scheme for ST students:** This scholarship is given to scheduled tribes students studying in class IX and X. Priority is given for girl students.
- (iii) **National Overseas Scholarship:** This scheme provides financial assistance to selected students to pursue Post Graduation, PhD and Pos tDoctoral study abroad.
- (iv) **National Fellowship and Scholarship for higher education of ST Student:** Scholarship is given to ST students for purusing studies in prescribed courses. Fellowship are provided to ST students for pursuing higher studies for MPhil and Phd.
- (v) Scheme of Strengthening Education among ST Girls in Low Literacy Districts: Under this scheme, Ministry provides 100% assistance for running and maintenance of educational complexes for ST girls which include free education, boarding and lodging, books, uniforms, medical help, coaching, incentives to girls, periodical awards, etc. It meets the requirement of primary level students as well as middle/secondary level students and provides residential facility to ST girl students to ensure their retention in schools.

The Government has issued advisories to States for a series of measures to address issues of drop out and for continuing education of tribal children including development of bilingual rimers in local language, engage local teachers to overscome shortage etc.

Apart from above, Government through Ministry of Human Resource Development is implementing various interventions which provides for opening of new schools and additional rooms in schools. The Sarva Shiksha Abhiyan (SSA) implemented by M/o Human Resource Development (MHRD), provides for free and compulsory elementary education to all children in the age group of 6 to 14 years including ST children. 109 special focus districts have been identified on the basis of the indicators like out of school children, high gender gap, low retention rate and infrastructure gap as well concentration of Scheduled Tribe population. As per Unified District Information System for Education (U-DISE), developed by the National University of Educational Planning and Administration (NUEPA), 2015-16, total number of Schools functional in 177 Districts having $\geq 50\%$ ST population including 14 Left Wing Extremism (LWE) affected Districts having $\geq 25\%$ ST population is as under:

Primary only	172643
Primary with Upper Primary	54743
Primary with Upper Primary and Secondary and Hr. Secondary	4673
Upper Primary Only	27719
Upper Primary with Secondary and Hr. Secondary	2043
Primary with Upper Primary and Secondary	8583
Upper Primary with Secondary	6670
Secondary only	6552
Secondary with Higher Secondary	4861
Higher Secondary only	1890
All Schools	290377

(c): Funds spent on the education of STs by Ministry of Tribal Affairs under various schemes / interventions during the last three years and current year i.e. from 2015-16 to 2018-19 is at **Annexure 1**

Apart from above, Ministry of Human Resource & Development has made the following expenditure under the ST Component during the last 4 years:

(Rs. in crore)

Department	2015-16	2016-17	2017-18	2018-19	Total
Department of Higher Education	1006.33	1231.07	1380.43	682.08	5184.25
Department of School Education	4287.28	4344.96	4904.53	3449.75	21780.38
& Literacy					
Total:	5293.61	5576.03	6284.96	4131.81	26964.61

State wise details of releases made by Ministry of Human Resource Development is not maintained in MoTA.

- (d): State wise ST beneficiaries out of the interventions of MoTA for educational development during the last three years and current year i.e. from 2015-16 to 2018-19 is at **Annexure 2**
- (e): Implementation of projects sanctioned by MoTA is the responsibility of State Government. Utilization of funds by the State Governments under the projects sanctioned by MoTA is continuous process. Following measures are undertaken by the Ministry to ensure accountability:
 - i. Funds under the schemes of MoTA are released online through Public Financial Management System (PFMS) and scholarships are disbursed through DBT mode.
 - ii. Utilization Certificates and Progress reports regarding the status of implementation of schemes are obtained.
 - iii. Officers while visiting States/UTs also ascertain the progress of implementation of various schemes/programmes of the Ministry of Tribal Affairs.
 - iv. Meetings/ Conferences are convened at the Central level with State officials for ensuring timely submission of proposals, speeding up of implementation of the schemes/ programmes.

v. Review of physical and financial progress of projects / activities by the Project Appraisal Committee (PAC) of the Ministry.

Further, State Tribal Welfare Departments have been persuaded through letters to Chief Secretary / Principal Secretary (Tribal Development Departments) / discussions in the meetings for –

- (i) Declaring Tribal Development Department as the nodal Department to lead the process of tribal development.
- (ii) Constitution of Executive Committee as stipulated in the Guidelines to ensure proper planning, coordination and convergence with the State Governments Departments.
- (iii) Address gaps and deficit to mitigate inter-habitation variance / inequalities in the socio-economic status of tribals.
- (iv) Allocation of TSP funds as per norms stipulated in the TSP Guidelines.
- (v) Monitoring of TSP in the manner it has been stipulated in the Guidelines.

Annexure 1 referred to in reply to part (c) of the Lok Sabha Starred Question No. 272 for answer on 31.12.2018

A. Details of Fund Released to State Governments/UT Administrations under the Schemes of Pre-Matric and Post-Matric Scholarship

(Rs. in Lakh)

	(Rs. in La							. in Lakh)	
Sl.No.	Name of the State /UT	Pre-Matric Scholarship				I	Post-Matrio	Scholarsh	ip
	State / UT	2015-16	2016-17	2017-18	2018-19 (as on. 26.12.18)	2015-16	2016-17	2017-18	2018-19 (as on. 26.12.18)
1	Andhra Pradesh	1983.00	0.00	5282.94	1210.81	1986.82	9777.62	8269.11	7629.45
2	Arunachal Pradesh	0.00	0.00	0.00		1137.61	1136.32	5803.65	1883.82
3	Assam	0.00	321.33	0.00		6748.28	266.65	2516.48	3248.03
4	Bihar	375.00	0.00	0.00		0.00	0.00	71.25	
5	Chhattisgarh	3607.00	2534.15	1805.30	4755.63	4764.83	2674.82	3811.26	4609.57
6	Daman & Diu	0.00	0.00	8.04		0.00	53.63	26.19	
7	Goa	0.00	52.64	3.75	80.83	356.00	645.00	364.80	536.26
8	Gujarat	3745.76	80.81	3650.84	4482.31	5520.40	22040.27	14609.74	22364.56
9	Himachal Pradesh	96.12	51.21	0.00	38.91	1350.00	931.36	3123.36	278.15
10	Jammu & Kashmir	700.00	0.00	0.00		2494.17	2587.84	2322.56	
11	Jharkhand	0.00	0.00	1704.53	2345.92	0.00	8148.39	2716.50	5281.32
12	Karnataka	0.00	0.00	1364.59	1256.31	5839.00	8540.00	8873.31	7341.33
13	Kerala	300.00	796.40	0.00	308.73	0.00	3122.00	2745.46	2674.37
14	Madhya Pradesh	4300.00	0.00	5539.17	5728.33	3065.00	13054.00	10320.50	13405.24
15	Maharasthra	0.00	0.00	0.00		5209.83	22092.28	10884.91	15238.15
16	Manipur	0.00	867.38	619.09		3588.00	3385.20	6382.55	2026.76
17	Meghalaya	0.00	0.00	156.69		3274.61	3189.00	770.50	
18	Mizoram	0.00	336.36	132.25	319.79	4927.91	4267.52	2434.73	3528.21
19	Nagaland	851.47	0.00	0.00		2646.34	1344.00	2515.00	4716.66
20	Odisha	4900.00	3376.36	5134.98	6665.88	4050.00	15556.48	8784.18	14801.92
21	Rajasthan	0.00	0.00	3284.79	1716.12	10890.43	9800.00	19912.49	13598.95
22	Sikkim	0.00	0.00	25.72	2.82	400.00	938.16	1247.32	406.11
23	Tamil Nadu	600.00	0.00	0.00		2266.86	3061.85	2440.39	3933.65
24	Telangana	0.00	0.00	358.02		9650.00	11483.00	18031.25	9921.68
25	Tripura	1303.60	0.00	232.89		1700.00	1323.90	2756.25	1364.62
26	Uttar Pradesh	0.00	0.00	0.00		0.00	1057.50	1244.91	
27	Uttrakhand	107.00	0.00	104.44		900.00	5090.57	600.25	
28	West Bengal	0.00	0.00	0.00	584.62	2948.46	0.00	2807.89	2219.39
	Total	22868.95	8416.64	29408.03	29497.01	85714.55	155567.36	146386.79	141008.20

B. Fund Released under the scheme 'National Fellowship, Scholarship for Higher Education and National Overseas for ST students"

(Rs. In Lakh)

Scheme	2015-16	2016-17	2017-18	2018-19 (as on 27.12.18)
Fellowship'	3138.76	7312.25	7022.00	5665.40
Scholarship for Higher Education (Top Class Edu)	1552.32	687.75	2951.00.	944.6
National Overseas Scholarship	39.04	39.00	100.00	136.95

C. Statement showing fund released for Education Article 275(1) and Special Central Assistance to Tribal Sub-Scheme SCA to TSS including Eklavya Model Residential Schools (EMRSs) (As on 20.12.2018)

(Rs. In Lakh)

S.No.	State	2015-16	2016-17	2017-18	2018-19
1	Andhra Pradesh	4680.00	4311.55	6591.11	2545.58
2	Arunachal Pradesh	1970.80	2877.81	5955.32	1447.60
3	Assam	1200.00	3703.08	0.00	3019.62
4	Bihar	2800.00	2137.58	2144.83	2498.43
5	Chhattisgarh	8069.57	16830.13	22914.78	22832.46
6	Gujarat	6388.90	7053.26	9800.78	11647.62
7	Himachal Pradesh	88.20	630.20	1473.02	1585.97
8	Jammu & Kashmir	2900.00	3619.61	3283.27	4234.68
9	Jharkhand	5965.00	11521.16	15338.82	9071.32
10	Karnataka	3600.00	4975.72	4568.23	4116.59
11	Kerala	350.00	823.11	1144.02	1376.33
12	Madhya Pradesh	8008.88	19449.32	23208.53	23335.60
13	Maharashtra	6882.13	9112.00	12007.72	6917.93
14	Manipur	550.00	1619.40	2248.38	1869.55
15	Meghalaya	0.00	1460.30	1470.49	2939.15
16	Mizoram	2645.45	740.74	1983.97	2151.75
17	Nagaland	2050.34	1819.62	2647.98	1513.54
18	Odisha	13215.00	9939.00	15098.80	15042.80
19	Rajasthan	4391.80	11992.42	7939.47	7257.53
20	Sikkim	1210.00	1145.00	601.00	991.51
21	Tamil Nadu	552.80	1216.36	1528.80	955.40
22	Telangana	3957.00	1372.73	6887.07	4598.84
23	Tripura	390.20	2347.39	2267.10	1786.67
24	Uttar Pradesh	1539.69	689.00	1394.72	1941.00
25	Uttarakhand	398.87	0.00	2187.06	838.89
26	West Bengal	3290.90	3999.16	4643.99	4619.44
Total		87495.53	125385.65	159329.26	141135.80

D. Details of grant released to State Govts. under Scheme of Boys'/Girls Hostel and Ashram Schools

(Rs. In Lakh)

S. No.	State	2015-16	2016-17	2017-18
1	Arunachal Pradesh	400.00	0.00	0.00
2	Chattishgarh	1221.74	0.00	0.00
3	Goa	300.00		356.02
4	Manipur	0.00	1283.65	0.00
5	Mizoram	0.00	0.00	638.12
6	Nagaland	1798.45	0.00	0.00
7	Rajasthan	3393.97	595.35	0.00
8	Sikkim	0.00	0.00	343.98
Total		6814.16	1879.00	638.12

E. Details of funds released under Scheme of Strengthening Education among ST Girls in Low Literacy during 2015-16 to 2018-19

(Rs. in Lakh)

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S.No.	State	2015-16	2016-17	2017-18	2018-19*
1	Andhra Pradesh	1931.07	270.94	1117.23	0.00
2	Arunachal Pradesh	0.00	0.00	37.64	0.00
3	Chhattisgarh	0.00	39.63	37.11	53.56
4	Gujarat	1712.32	2857.92	1512.47	67.95
5	Jharkhand	21.07	0.00	0.00	12.04
7	Madhya Pradesh	143.57	420.04	325.20	583.73
8	Maharashtra	0.00	158.38	149.86	176.40
9	Odisha	1040.81	1929.41	1102.18	999.18
10	Rajasthan	0.00	148.77	25.13	168.17
11	Telangana	480.75	719.75	321.90	0.00
Total		5329.62	6544.88	4628.76	2061.03

^{*} As on 27.12.2018

A. Details of Beneficiaries to State Governments/UT Administrations under the Schemes of Pre-
Matric and Post-Matric Scholarship for ST students

	Name of the		ry under Pr Scholarship	e-Matric	Beneficiary under Post-Matric Scholarship			
Sl.No.	State/UT	2015-16	2016-17	2017-18	2015-16	2016-17	2017-18	
1	Andhra Pradesh	79602	39466	34529	49239	65173	71687	
2	Arunachal Pradesh	0	2594	0	0	22564	18863	
3	Assam	0	0	2740	116693	29423	26867	
4	Bihar	37095	0		0	0	9950	
5	Chhattisgarh	225705	207956	191864	148660	135586	143320	
6	Daman & Diu	0	356	0	0	328	196	
7	Goa	0	3721	3790	4270	1924	4442	
8	Gujarat	138465	188593	151113	163989	192322	179818	
9	Himachal Pradesh	5798	1972	1705	8079	3739	10747	
10	Jammu & Kashmir	37813	6131	4979	21000	13854	16905	
11	Jharkhand	0	91464	104942	0	63029	73385	
12	Karnataka	0	52096	59448	140891	109943	101061	
13	Kerala	30010	14464	14265	0	15834	16111	
14	Madhya Pradesh	364167	151611	362120	197176	263176	272714	
15	Maharasthra	0	0	0	175000	163321	147262	
16	Manipur	0	22401	8402	66928	59995	10846	
17	Meghalaya	0	3273	3273	74608	54900	54898	
18	Mizoram	0	9843	9783	57330	42072	51983	
19	Nagaland	42048	18780	0	45140	44404	28949	
20	Odisha	221243	222837	218109	165100	176579	185888	
21	Rajasthan	0	0	133497	275669	126965	211001	
22	Sikkim	0	297	270	3053	2605	2962	
23	Tamil Nadu	15750	6602	11659	20060	23574	23815	
24	Telangana	0	28966	9951	171329	112236	65532	
25	Tripura	53516	16723	11662	28374	21001	23020	
26	Uttar Pradesh	10856	8760	0	0	5322	15150	
27	Uttrakhand	0	5687	6256	27796	15401	8335	
28	West Bengal	0	29249	247533	73357	85901	90395	
	Total	1262068	1133842	1591890	2033741	1851171	1866102	

B. Beneficiaries under the scheme 'National Fellowship, Scholarship for Higher Education and National Overseas for ST students''

Scheme	2015-16	2016-17	2017-18	2018-19 (as on 27.12.18)
Fellowship'	1408	2197	2078	2371
Scholarship for Higher Education (Top Class Edu)	1017	492	2395	1329
National Overseas Scholarship	15	16	20	

C. State	C. Statement showing beneficiaries for Eklavya Model Residential School (EMRS) as on									
	20.12.2018									
S.No.	State	2015-16	2016-17	2017-18	2018-19					
1	Andhra Pradesh	1620	1620	1803	2800					
2	Arunachal Pradesh	120	120	240	240					
3	Chhattisgarh	3735	4181	5302	6780					
4	Gujarat	7545	9053	9359	10172					
5	Himachal Pradesh	210	210	210	210					
6	Jammu & Kashmir	0	0	0	120					
6	Jharkhand	1200	1920	2280	2829					
7	Karnataka	2380	2380	2039	2385					
8	Kerala	833	528	581	600					
9	Madhya Pradesh	6872	8026	8684	10270					
10	Maharashtra	1810	3600	4020	4103					
11	Manipur	300	450	720	1170					
12	Mizoram	320	400	400	400					
13	Nagaland	439	438	530	583					
14	Odisha	4555	5340	5340	5340					
15	Rajasthan	2274	3890	4690	5350					
16	Sikkim	349	715	844	915					
17	Tamil Nadu	840	900	1200	1553					
18	Telangana	4533	3200	3280	4160					
19	Tripura	1595	1740	1680	1680					
20	Uttar Pradesh	450	450	600	630					
21	Uttarakhand	404	300	408	279					
22	West Bengal	2307	2498	2498	2662					
Total		44691	51959	56708	65231					

D. State Wise No. of Beneficaries Covered in Strengthening Education among Scheduled Tribe Girls in Low Literacy District							
S. No.	State	2015-16	2016-17	2017-18	2018-19		
1	Andhra Pradesh	14702	3552	0	0		
2	Arunachal Pradesh	0	0	200	0		
3	Chhattisgarh	0	192	192	384		
4	Gujarat	7742	11981	12415	316		
5	Jharkhand	100	0	0	50		
6	Madhya Pradesh	512	1325	2232	2917		
7	Maharashtra	0	440	911	807		
8	Orissa	9601	8204	12734	4710		
9	Rajasthan	0	535	140	634		
10	Telangana	3459	3479	3151	0		
Total		36116	29708	31975	9818		